


C.P. (I.B) No. 151/9/NCLT/AHM/2017

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Name of the Company: Surat Goods Transport Pvt Ltd
V/s.
Fermos Engineering Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code


S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. 1)	JIGNAR JAYANT PATEL (Respondent)	ADVOCATE		

None present for Petitioner. Learned Advocate Mr. Jigar Jayant Patel present for Respondent.

Petitioner filed Board resolution dated 20.11.2017.

Petitioner filed proof of service of date of hearing.

List the matter on 24.11.2017 for objection of respondent and hearing before admission.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 17th day of November, 2017.